

# NOTIFICATION No. 10/2023, DATED 23.01.2023 FOR DIRECT RECRUITMENT TO THE POSTS OF DRIVERS IN THE SERVICE OF THE HIGH COURT FOR THE STATE OF TELANGANA.

- Applications are invited to the posts of <u>DRIVERS</u> (Category 2(b) of Division—III) in the Telangana High Court Service, under Direct Recruitment, carrying scale of pay of Rs. 22900-69150.
- 2. The detailed examination schedule will be hosted in the High Court's website viz., <a href="https://tshc.gov.in">https://tshc.gov.in</a>. The applicants are required to visit the official website of the High Court for the State of Telangana to keep themselves updated on all the steps/results until the completion of the recruitment.

#### **Schedule**

DETAILS	DATES
Date of Publication of the Notification	23.01.2023
Starting Date for submission of Application	24.01.2023
Closing Date for Submission of Application	06.02.2023
Date of Skill Test	Date and Time of Examination will be intimated later

#### 3. VACANCY POSITION:

Category	Number of Vacancies
OC	12

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#### Note:

a) The High Court for the State of Telangana reserves the right to increase or decrease the number of vacancies or cancel the notification, at any stage without assigning any reason whatsoever. No right will accrue to the candidate by virtue of the notification.

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## 4. EDUCATIONAL QUALIFICATION PRESCRIBED:

- a) Must have passed SSC Examination or its equivalent examination, and
- b) Must be able to read and write Telugu / Urdu / Hindi or English.
- c) Must possess a current valid light motor vehicle (LMV) driving license, issued by competent authority under the Motor Vehicle Act, 1998 with practical experience in driving Motor Vehicle for a period of not less than (3) years with endorsement to drive Motor Cycle and Auto Rickshaw.
- d) The candidates should possess all the requisite qualifications as indicated above as on the date of publication of this notification.

#### AGE LIMIT:

- a) As on 23-01-2023, the candidate must have completed the age of 18 years and must not have completed the age of 34 years.
- b) The relaxation of maximum age limit in respect of SCs/STs or the Aboriginal Tribes in the Agency areas/BCs is 5 years.
- c) The upper age limit will be relaxed to the candidates who are presently working on contract or outsourcing basis in the High Court for the State of Telangana, provided that they were within the prescribed age limit at the time of their initial appointment, either on contract, or on outsourcing basis, subject to fulfilment of prescribed qualifications and Judicial Orders, if any, from time to time, in this regard. To apply under this category, the aforesaid candidates must have put in at least two years of service by the date of publication of this notification.

#### 6. METHOD OF RECRUITMENT:

- a) A skill test in driving will be conducted to the candidates. The mode and other particulars of the same will be intimated in due course. The Skill Test will be for 40 marks. Viva-voce will be for 10 marks.
- b) The minimum qualifying marks to be secured in the Skill Test will be 45% for OC, 40% to the BC candidates and 35% for SC, ST.
- c) The candidates qualified in the Skill Test will be shortlisted in the ratio of 1:3 of the notified/available vacancies for certificate verification prior to the oral interview (Viva-voce) and the candidates who are eligible will be called for oral interview from the said ratio.
- d) Weightage marks will be given to the candidates presently working on contract or outsourcing basis in the High Court for the State of Telangana, based on the length of the service they have rendered. Provided,

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- i. they have put in at least two years of service by the date of publication of this notification; and
- ii. they have secured minimum qualifying marks in the Skill Test, as prescribed above.
- e) No person shall be eligible for appointment to the service by Direct Recruitment unless the candidate satisfies the following conditions viz.,
  - i. That the candidate is of sound health and active habits.
  - ii. That the candidate's character and antecedents are such as to qualify him for such service; and
  - iii. The candidate is a citizen of India.

#### 7. EXAMINATION FEE:

- a) The applicants have to pay an amount of Rs.500/- (Rupees five hundred only) towards examination fee.
- b) The said examination fee has to be paid by way of a crossed Demand Draft drawn in favour of "THE REGISTRAR (RECRUITMENT), HIGH COURT FOR THE STATE OF TELANGANA", payable at Hyderabad.
- c) The Application/Examination Fee once paid will not be refunded even if the application is rejected for any reason.

#### 8. MERIT LIST:

- a) Merit list will be based on the consolidated marks obtained by the candidates in the skill test and viva-voce.
- b) Where two or more candidates get equal number of consolidated marks in the said Skill Test and oral interview, the elder in age will be considered for provisional selection. In case of a tie in age also, the candidate with highest marks in the prescribed educational qualification i.e., SSC, would be considered.

### 9. DOCUMENTS TO BE SUBMITTED ALONG WITH THE APPLICATION:

- a) Attested (to be attested by a Gazetted Officer) copies of certificates of prescribed academic qualifications, such as, marks lists, pass certificates, certificate evidencing date of birth, Valid Driving Licence issued by competent authority substantiating the eligibility criteria as prescribed in this notification and relevant experience certificate, if any.
- b) One passport size photograph is to be pasted on the application at right top corner. Further the applicants shall include 2 passport size photographs (not to be attested and not to be pasted anywhere on the application) along with the application. All three photographs shall be latest and identical.
- c) No-objection Certificate from Employer (if employed anywhere).

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- d) After publication of the list of provisionally selected candidates, they will be called for original certificate verification on a date fixed for this purpose. They shall produce all the relevant original certificates on the prescribed date. If any candidate fails to produce any of the required certificates, his candidature will be rejected without any further correspondence.
- e) The unsigned, not properly filled and the applications received without necessary enclosures will be summarily rejected and applications received after the due date, for any reasons will not be entertained. Information will be sent to all the eligible applicants about the date, time and venue of Skill Test to be conducted. The information will also be placed in the website of the High Court.
- f) The duly filled in applications should be sent by Speed post/ Courier or in person, duly superscribing on envelop as "APPLICATION FOR THE POST OF DRIVERS—2023", to the Registrar (Recruitment), High Court for the State of Telangana at Hyderabad 500 066, on or before 06.02.2023 by 05:00 PM (Two separate self-addressed envelopes for communication to the applicant by the High Court, are also required to be submitted along with this application.)

#### 10. GENERAL INSTRUCTIONS:

- a) The particulars furnished by the applicant in the application form submitted to the High Court will be taken as final. Candidates should, therefore, be very careful in filling the application.
- b) No T.A. and D.A. will be paid to the candidates who appear for the Skill Test or for verification of original certificates or for the Viva-voce.
- c) Mere applying and mere securing minimum qualifying marks in the Skill Test will not give any vested right to any candidate to be selected.
- d) All rights are reserved with the appointing authority to reject the application at any stage, if the claim is found to be false and the appointment shall liable to be cancelled if any information therein is found to be false at any later stage and the applicants are liable for prosecution for furnishing such false information.
- e) Selection will be made as per the Service Rules of the High Court for the State of Telangana, 2019 (as amended from time to time).
- f) Candidates resorting to bring any influence of any kind will be summarily disqualified.
- g) No person who has more than one wife living or who has spouse living, marries in any case, in which such marriage is void by reason of its taking place during the life time of such spouse, shall be eligible for appointment by direct recruitment.
- h) No person who has been dismissed from a State or Central Government service or from the service of Central or State Government undertaking or local or other authorities or who has been convicted by a Court of Law for an offence involving

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moral turpitude shall be eligible for appointment to the post.

- i) This appointment shall be covered by the Contributory Pension Scheme (CPS).
- j) No information will be sent to the unsuccessful candidates after announcement of the list of provisionally selected candidates.
- k) The High Court for the State of Telangana, Hyderabad, reserves the right either to increase, decrease the number of vacancies or cancel the notification, at any stage, without assigning any reason thereof.
- All rights are reserved with the appointing authority to cancel the provisional selection of the candidates if the certificate of the provisionally selected candidates such as eligibility, education qualification, driving licence etc., are found to be incorrect at any stage of the recruitment.
- m) The prescribed Form of Application can be downloaded from the High Court website, viz., <a href="https://tshc.gov.in">https://tshc.gov.in</a> and printed on a A4 size copy paper for the purpose of filling-in and submission.
- n) Help Desk (Help Desk will function on all working days):
  - i. Help Desk Land Line Telephone No.040-23688394.
  - ii. Help Desk Email ID: helpdesk-tshc@telangana.gov.in.
  - iii. Working hours of Help Desk Office: From 10.30 A.M to 5.00P.M
  - iv. Lunch Break: 1.30 P.M. to 2.30 P.M.

**HYDERABAD** 

DATE: 23.01.2023

**REGISTRAR (RECRUITMENT)** 

# APPLICATION FOR THE POST OF DRIVER BY DIRECT RECRUITMENT IN THE SERVICE OF THE HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

#### **REF: NOTIFICATION NO.10/2023, DATED 23.01.2023**

	olication No: be filled by the Office) (	Hall ticket No. (to be filled by the Office)	
Hig	e Registrar Recruitment, h Court for the State of Telangana, derabad.		Affix a latest passpor sized photograph dul- attested by a Gazetted Officer
Sir,			
	Sub: Application for the post of D	Oriver.	
		-000-	
1.	Name in full (In Capital letters)	:	
2.	i. Parent's Name	:	
	ii. spouse name (if applicable)	:	
3.	Date of Birth and Age as on 23.01.2023 (Enclose copy of the SSC or equivalent Certificate attested by a Gazetted Officer).		
4.	Nationality	:	
5.	Native Place, District and State	:	
6.	Gender (Male/Female/others)	:	

7. **Educational Qualifications** a. Academic b. Technical c. Experience, if any, if so, furnish details 8. **Details of Driving Licence** (a) Type of Driving Licence (Transport / non-Transport, LMV/HMV etc.) (b) Driving Licence Number (c) Date of First Issuance (d) Date of Validity (e) Issuing Authority 9. Address for correspondence with Telephone Numbers (Land Line & Mobile and E.Mail ID) 10. Marital Status If married, state whether you have more than one spouse living/you are married to a person having already a spouse living 11. Whether, arrested in connection with any crime involving moral turpitude and concerned with the same, if yes, furnish details 12. Whether the applicant ever prosecuted convicted and or sentenced in any criminal offence? If yes, furnish particulars including the number and year of case, and name of the Court and the sentence imposed

- (b) Any criminal cases are pending against the applicant, if so, furnish details
- 13. Identification Marks :
  - (a)
  - (b)

#### **DECLARATION BY THE APPLICANT**

:

I hereby declare that the information furnished above and all the statements made in this application are true and correct and complete to the best of my knowledge and belief. I further declare that I possess sound health and active habits; I am free from any bodily defect or infirmity which would render me unfit to work as Driver in the Telangana High Court Service; and that my character and antecedents are such that they will not disqualify me from the said post.

I have carefully read the contents of the notification, the conditions and instructions stipulated therein, and I hereby undertake to abide by them.

I further declare that I fulfil all the conditions of eligibility prescribed for appointment to the post of Driver in the Telangana High Court Service, and that the attested copies of documents enclosed to my application are true copies of the originals kept in my custody. I undertake that in the event of any information furnished by me being found false or incorrect or ineligible being detected before or after the examination/Interview/appointment, I shall be liable to be proceed with, in accordance with Law.

Date:		
Place:		

(Signature of the Applicant)

**Enclosures:** as prescribed in the Notification No. 10/2023, dated 23.01.2023.